

lability of surplus ethanol in large quantities in India and its alternate and more efficient uses for chemical industries have to be kept in mind. Government has already decided to ban the export of ethanol; several measures have been taken up to increase alcohol production in the country.

### Incentives to States for growth of Industries

†1953. SHRIMATI KANAK MUKHERJEE : Will the Minister of INDUSTRY be pleased to State :

(a) the State-wise details of the incentives (in rupees) given by the Centre for promoting growth of industries and infrastructural facilities in the backward areas, year-wise from 1970-71 to 1979-80; and

(b) the outcome of these incentives in physical terms ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA) : (a) and (b) A State-wise statement indicating the amounts of reimbursement made under the Central Investment Subsidy Scheme and Transport Subsidy Scheme since 1970-71 to 1979-80 is enclosed [See Appendix CVXI, Annexure No.125]

Under the Central Investment Subsidy Scheme 1080 industrial units have come up in the backward areas since the inception of the Scheme upto 30-6-1978.

Under the IDBI's assistance to backward areas an amount of Rs. 1731.7 crores has been sanctioned to 54,889 units since 1970-71 upto June, 1980.

†Previously Unstarred Question 1255 transferred from the 2nd December, 1980.

‡Previously Unstarred Question 1281, transferred from the 2nd December, 1980.

### Takeover of sick industrial units

‡1954. SHRI BHUPESH GUPTA:  
SHRI S. KUMARAN :

Will the Minister of INDUSTRY be pleased to state :

(a) whether new criteria has been adopted for the take-over of sick industrial units; and

(b) if so, what are the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA) : (a) and (b). No new criteria for the take over of sick industrial units have been adopted as yet.

### Representations regarding distribution of photographic materials

1955. SHRI HARKISHAN SINGH SURJEET: Will the Minister of INDUSTRY be pleased to refer to the reply to Unstarred Question No. 1997 given in the Rajya Sabha on the 22nd March, 1979 and state:

(a) whether representations have been received from East India Photographic Traders Association Ltd. 43, Lenin Sarani, Calcutta-13 regarding distribution of photographic materials by Hindustan Photo Films Ltd;

(b) if so, what are the details thereof ; and

(c) what action Government have taken to redress their grievance ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA) : (a) Yes, Sir.

(b) East India Photographic Traders Association Ltd., 43, Lenin Sarani, Calcutta-13 has requested that